



2026:AHC:23799-DB

Reserved On :- 21.01.2026

Delivered On :- 04.02.2026

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 690 of 2010

Satish And Another

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	H.C.Saxena, N.K. Singh, Ray Sahab Yadav
Counsel for Respondent(s)	:	Govt. Advocate

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE JAI KRISHNA UPADHYAY, J.

(Delivered By Hon'ble Siddharth, J)

For order, see order of date passed in Criminal Appeal No. 810 of 2010.

February 4, 2026

Rohit

(Jai Krishna Upadhyay,J.) (Siddharth,J.)